

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).8402/2011

(From the judgement and order dated 15/07/2011 in MCRLC No.2705/2011 of The
HIGH COURT OF M.P AT JABALPUR)

STATE OF RAJASTHAN

Petitioner(s)

VERSUS

BHAGWAN DAS AGRAWAL & ANR

Respondent(s)

(With appln(s) for stay and office report)

(For final disposal)

with

SLP(Crl.)No.2180/2012

(With appln.(s) for bail and exemption from filing O.T. and office report)

(For final disposal)

Date: 07/05/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s) Ms. Pragati Neekhara, A.O.R.

For Respondent(s) Mrs. Sumita Ray, A.O.R.

Ms. Vibha Datta Makhija, A.O.R.

UPON hearing counsel the Court made the following

O R D E R

List these cases on 10.09.2013.

(Satish K.Yadav)
Court Master(Phoolan Wati Arora)
Court Master